

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/65/2016  
NAME OF THE PETITIONER(S) : J. Sivakumar & Another  
NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K.P.M. PRALITHARAN	for Respondents	
2.	M.P. VIVEKANANTHAN	for Petitioner	

**ORDER**

Representative Counsel for the Applicant present. Counsel for Respondent present. The representative Counsel for the Applicant is directed to make available his Senior before this Bench on the next date of hearing for the purpose of arguments in CA/1/2013 and CA/1/2014, failing which an appropriate order will be passed on merits. Put up on **23.02.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)